

DIVISION BENCH
COURT - I

S-14

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

CP/165(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 04TH JULY 2024

IN THE MATTER OF	SREI VENTURE CAPITAL TRUST -INFRASTRUCTURE PROJECT DEVELOPMENT FUND VS ADINATH PORT AND LO
UNDER SECTION	SEC. 97(1)

Appearances (via video conferencing/physically)

ORDER

1. Due to paucity of time, this matter could not be taken up for hearing today.
2. Post this matter on **19/8/2024**.

**Satyajit Roy
(Court Officer)**